

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 123
Appeal No.-980/252/ND/2018

IN THE MATTER OF:

Income Tax Officer, M/s Satija Builders and ... Appellant
Finaciers Ltd.

Vs

ROC ... Respondent

Order under Section 252.

Order delivered on 07.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant : Mr.PuneetRai, Sr. Standing Counsel
Ms.AdeebaMujahid, Jr. Standing Counsel.
Ms.Niharika Adv.

For the ROC : Ms.Mitika Raja, AROC

ORDER

Learned Counsel for the appellant being Income Tax Department seeks time to upload copy of appeal on e-portal since the appeal is of 2018 filed in physical form by the previous counsel,

List on 30.07.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)